

PERMANENT CADRE FOR RAJDHANI EXPRESS

*681. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have sanctioned any permanent Cadre for 'Rajdhani Express';

(b) if so, what are the posts and the number thereof; and

(c) the number of employees serving in the Rajdhani Express who are at present not permanent?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not arise.

(c) Of the staff working on the New Delhi-Howrah Rajdhani Express, are temporary while on the New Delhi-Bombay Central Rajdhani Express, 22 are temporary.

HUMAN PLACENTAS AND PLACENTAL BLOOD

*682. SHRI K. P. SINGH DEO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the human placentas and placental blood are being used for the indigenous manufacture of certain medicines for treatment of jaundice, measles, mumps, etc.;

(b) whether any research has been conducted in this regard; and

(c) whether any drugs have since been patented and if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BAROOAH): (a) Yes, Sir, for the manufacture of gamma Globulin.

(b) and (c) The Indian firm who undertook this project in collaboration with a foreign party, had undertaken some research work in this connection. No patent has been taken out by them.

SRISAILAM POWER PROJECT IN ANDHRA PRADESH

*683. SHRI SANDA NARAYANAPPA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to take over the Srisaillam Power Project in Andhra Pradesh for its completion by 1974-75, in view of power shortage in the country;

(b) if not, whether the State Government have approached the Central Government for financial help for the project; and

(c) if so, the action Government have taken in this regard?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) There is no proposal for the Central Government to take over the Srisaillam Power Project in Andhra Pradesh for its completion by 1974-75.

(b) The State Government had requested the Planning Commission to provide substantial special additional Central assistance to the Project during the Fifth Five Year Plan.

(c) The Power Development Programme for the Fifth Five Year Plan and the allocations of funds therefor have not yet been finalised.